

Central Administrative Tribunal  
Principal Bench

(4)

O.A.No.1361/99

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 19th day of August, 1999

Gurpreet Singh  
s/o Shri Gurbachan Singh  
r/o EC - 348 GS Maya Enclave  
New Delhi. ... Applicant

(By Ms. Richa Goel, proxy of Mrs. Rani Chhabra,  
Advocate)

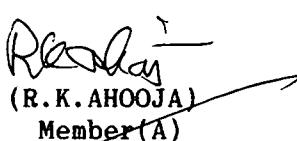
Vs.

1. Union of India through  
its Secretary  
Ministry of Communication  
Department of Telecommunication  
Sanchar Bhavan  
New Delhi.
2. Chief General Manager  
Department of Telecommunications  
Sector 34-A  
Chandigarh.
3. General Manager, Telecom  
Department of Telecommunications  
Ferozpur Cantt.  
Ferozpur.
4. Sub-Divisional Officer (Mar)  
Department of Telecommunications  
Ferozpur Cantt.  
Ferozpur.
5. Junior Telecom Officer  
Department of Telecommunications  
Ferozpur Cantt.  
Ferozpur. ... Respondents

(By Shri K.R.Sachdeva, Advocate)

O R D E R (Oral)

Learned proxy counsel for the applicant seeks  
permission to withdraw the OA. Permission to withdraw  
the OA is granted. The OA is dismissed as withdrawn.

  
(R.K.AHOOJA)

Member(A)

/rao/